against the redefinitions of the diversification policy. Government consider that edequate provision has been made in the licensing policy in order to maximise production within the over-all social objectives.

## Black-Market in Cement

- \*476. SHRI S. M. BANERJEE: Will the Minister of INDUSTRIAL DEVELOP-MENT AND INTERNAL TRADE be pleased to state:
- (a) whether it is a fact that the cement dealers in the country are selling cement at a much higher price than the controlled price; and
- (b) if so, what steps have been taken by Government to check this black-marketing in cement?

THE DEPUTY MINISITER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) During the months of April, May and June this year, there was a temporary shortage particularly in the Northern and Eastern parts of the country mainly owing to non-availability of railway wagons and labour as well as mechanical troubles. There were also a few complaints of shortages particularly in the Northern region comprising of Uttar Pradesh, Punjab, Delhi, Haryana and Chandigarh.

(b) Movement of over 62,000 tonnes during these months and over 1,20,000 tonnes for the months of July, August and September have been permitted from the surplus regions to overcome the temporary shortage even by dearer routes. Under the cement Control Order, the responsibility for fixation of wholesale and retail price and for enforcing the same rests with the State Governments concerned.

## Demand for a Commission to go into Irregularities re. Revision of Electoral Rolls in Kerala

- \*477. SHRI SHRI CHAND GOYAL: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether there is a demand for the appointment of a Commission on to probe

into the irregularities regarding the revision of electoral rolls in Kerala; and

(b) if so, the reation of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO): (a) and (b). No specific demand has been received by Government. However, Dr. Ram Subhag Singh, Leader of the Opposition in the Lok Sabha, while speaking on the 'No Gonfidence Motion' against the the Government on the 28th July, 1970. demanded that "the Government should immendiately appoint a Commission of Inquiry to investigite the correctness of the voter's list." In his speech in the Lok Sabha on the 29th July, 1970, while intervening in the debate on the above mentioned 'No Confidence Motion', the Law Minister had stated that "there can be no Commission of Inquiry relating to matters falling within the jurisdiction of the Election Commission."

## Production of Power Tillers

- \*478. SHRI SRADHAKAR
  SUPAKAR: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state
- (a) the annual production of power tillers in India; and
- (b) whether any assessment of the total demand of power tillers in India has been made and, if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH): (a) The production of Power tillers during the last six years has been as under:

	1965		266 Nos	
	1966		561 Nos	١.
	1967	•••	264 Nos	١.
	1968	•••	228 Nos	١,
	1969	•••	217 Nos	
Upto June	1970	•••	153 Nos	